

**Central Administrative Tribunal  
Principal Bench**

**OA No.1159/2015**

New Delhi, this the 29<sup>th</sup> day of November, 2018

**Hon'ble Mr. Justice L. Narasimha Reddy, Chairman  
Hon'ble Ms. Aradhana Johri, Member (A)**

P.D. Makkar, Aged 83 years,  
S/o Late Shri H.D. Makkar,  
Retired Dy. C.D.A. (A.F.) Subroto Park, Delhi  
Very Senior Citizen,  
D.O.B. : 1.3.1932,  
R/o AC-64, Tagore Garden,  
New Delhi-110027.

...Applicant

(None)

**Versus**

Union of India and Others.

(A) Ministry of Defence (Finance),  
F.A. (DS) South Block,  
New Delhi-110001.

(B) Controller General of Defence Accounts  
(C.G.D.A. in short)  
Ulan Batar Road,  
Palam, Delhi Cantt-110010.

...Respondents

(By Advocate : Shri Gyanendra Singh )

**ORDER (ORAL)**

**Justice L. Narasimha Reddy, Chairman :-**

The OA has been listed on several occasions. On 22.11.2018, the applicant did not turn up and we adjourned the case to 26.11.2018, making it very clear that, if he does not turn up on the next date, the OA will be dismissed for default. On 26.11.2018 also, there was

no representation on behalf of the applicant. Thereafter, the matter listed was everyday. Still the applicant did not turn up. We, therefore, dismiss the OA for default. There shall be no order as to costs.

**( Aradhana Johri )**  
**Member (A)**

**( L. Narasimha Reddy )**  
**Chairman**

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